

Time-bound Plan for the development of Ancillary Units

309. SHRI K. A. RAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether he has asked the public sector undertakings to draw up a concrete time-bound plan for the development of ancillary units;

(b) if so, whether his request has made any commendable result; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c). The Minister to Industry has drawn the attention of the heads of the public sector undertakings under the control of the Ministry of Industry to certain important issues arising out of the statement on industrial policy which was announced recently, in his letter dated 12-1-1978. In this letter the heads of the public sector undertakings under the control of the Ministry of Industry have been advised, *inter-alia*, to draw up a concrete time bound plan for the development of ancillary units. It is too early to assess the results.

Request of Punjab Government for inclusion of Punjabi speaking areas to Punjab

310. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Punjab have approached the Government of India with the request to take necessary steps for the inclusion of Punjabi speaking areas in Punjab;

(b) if so, whether any action has been initiated in this direction; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Government of India have not received

any reference from the Government of Punjab in this regard.

(b) and (c). Do not arise.

Financial assistance to Rural Electric Cooperatives by Rural Electrification Corporation

311. SHRI CHITTA BASU: Will the Minister of ENERGY be pleased to state:

(a) whether one of the principal objectives of the Rural Electrification Corporation is to promote and finance rural electric cooperatives; and

(b) if so, the progress made in this direction?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) Five Pilot Rural Electric Co-operative Societies, one each in the States of Andhra Pradesh, Gujarat, Karnataka, Maharashtra and Uttar Pradesh had been set up in 1969 with the financial assistance from the Corporation. In addition, the Corporation has sanctioned financial assistance to seven new Rural Electric Co-operative Societies, two in Andhra Pradesh and one each in Bihar, Jammu & Kashmir, Madhya Pradesh, Orissa and Rajasthan. Loan assistance amounting to Rs. 22.98 crores has been sanctioned to these Co-operative Societies.

The State Governments of Karnataka, Madhya Pradesh, Tamil Nadu, Uttar Pradesh and West Bengal have also decided to set up one or more new Rural Electric Co-operative Societies in their States.

Setting up a Press Commission

312. SHRI CHITTA BASU:
SHRI VASANT SATHE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) progress made so far in setting up of the Second Press Commission and

(b) details of the terms of reference of the proposed Commission?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). A final decision about the constitution of the Second Press Commission is expected to be taken soon.

Transfers in the Office of Commissioner for S.C. and S.T.

313. SHRI BHAGAT RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of Scheduled Caste Officers were transferred or managed to get transferred to other departments due to harassment in the office of the Commissioner for Scheduled Castes and Scheduled Tribes; and

(b) the steps being taken to give them justice and what future safeguards do Government envisage in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI DHANIK LAL MANDAL): (a) No Sir. No Scheduled Caste Officer has been transferred since November, 1976. During the previous four years, i.e. 1973 to October, 1976, six Scheduled Caste Officers were transferred on the following grounds—

1973: One official transferred on promotion.

1974: One official Transferred on his request.

1975: Two officials transferred for administrative reasons.

1976: One official transferred on better pay scale and other on his request.

(b) Does not arise.

Grant of Pension to Freedom Fighters

314. SHRI BHAGAT RAM:

SHRI ISHWAR CHAUDHRY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications of freedom fighters for pensions received till now;

(b) the number of those getting pensions; and

(c) the number of cases pending and the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI DHANIK LAL MANDAL) (a) 2,47,481 applications for the grant of pension to freedom fighters have been received upto 31-1-1978.

(b) Pension has been sanctioned in 1,16,290 cases.

(c) No application is pending initial scrutiny with the Central Government.

सैनिक स्कूलों के कर्मचारियों के ग्रेड

315. श्री भगत राम :

श्री अर्जुन सिंह भदौरिया :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1961 से सैनिक स्कूलों के कर्मचारियों के ग्रेडों को पुनरीक्षित नहीं किया गया है ;

(ख) क्या केन्द्रीय सरकार के अधीन अन्य स्वायत्तशासी निकायों की भांति इस सोसाइटी के लिए तीसरे ब्रेटन आयोग के प्रतिवेदन में निहित सिफारिशें लागू नहीं होती है ;

(ग) क्या सैनिक स्कूल के कर्मचारियों की सेवा की शर्तें वही नहीं हैं जो केन्द्रीय सरकार के अधीन अन्य स्वायत्त शासी